GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4215 ANSWERED ON:19.08.2010 JUDICIAL REFORMS Adityanath Shri Yogi;Chavan Shri Harischandra Deoram;Ponnam Shri Prabhakar;Reddy Shri K. Jayasurya Prakash;Sainuji Shri Kowase Marotrao;Siricilla Shri Rajaiah

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a two day International Conference of Jurists on Judicial Reform has been organized recently;

(b) if so5 the details thereof;

(c) whether any discussion on reservation for Judges posts for SC/ST, OBC and Minorities across the country has been held in the conference; and

(d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) No such International Conference of Jurists on Judicial Reforms has been organized by the Ministry of Law & Justice.

(c) to (d) Do not arise.